

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/8197/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the th 11 September, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your Letter No.DJT/7428/2023, dated 30.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 05.09.2023, alongwith station leave permission, from the evening of 02.09.2023, till the morning of 07.09.2023**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/8198/A, dated , 11-09-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)